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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 548/2018 in CP No.81/241/HDB/2018
NAME OF THE COMPANY	Kaveri Seed Company Ltd
NAME OF THE PETITIONER(S)	Venkateswara Rao Narisingu & another
NAME OF THE RESPONDENT(S)	Kaveri Seed Company Ltd & 03 Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<i>on Behalf</i> A Nagaraj Kumar V J V Ramana	Adv.	98495 27740	<i>[Signature]</i>

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Lokesh Agarwal	Pce	9700 88400	<i>[Signature]</i>
D. Srinivas A Srinivasulu	Adv.	9866 77522	<i>[Signature]</i>

ORDER

Counsel for petitioner is present.

Counsel for respondent is also present.

IA No.548/2019, is listed today for hearing.

List it for hearing finally on 13.11.2019.

[Signature]
Member(T)

[Signature]
Member(J)